NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/533/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: VSL INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: YES & YES HITECH PROMOTERS INDIA PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. SATISH

Counsel En Peltin

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner submitted that there are chances of settlement in the matter and prayed for time. At request, time is enlarged. Put up on **03.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk